

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(IB) No.579/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company	Abhishek Stock Broking Services Pvt.Ltd & Ors.-Vs-Shree Ganesh Jewellery House (I) Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. SARVAPRIYA MUKHERJEE, Adv } Respondent  
 2. MISS. FARNAZ NASIM, Adv } f-Nasim  
 10/1/18.

1. ANIRBAN RAY, Adv.  
 2. URMILA CHAKRABORTY, Adv. } for the financial  
 3. NIKUNJ BERLIA, Adv. } creditors  
 10-1-18

**ORDER**

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel for the financial creditor has filed copy of the Bank Statement which is not the certified copy of the Bank Statement. Financial creditor is directed to file supplementary affidavit annexing the certified copy of the Bank Statement.

List it on 07/02/2018 for arguments.

*Sd*  
 (Jinan K.R.)  
 Member (J)

*Sd*  
 (V.P.Singh)  
 Member (J)